

## Motor Vehicles (Rajasthan Amendment) Act, 1963

# 10 of 1963

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[Received the assent of the President on the 17th day of April, Ig63, ] An Act further to amend the Motor Vehicles Act, 1939 (Central Act of 1939), in its application to the State of Rajasthan. Be it enacted by the Rajasthan State Legislature in the Fourteenth year of tpe Republic of India as follows:-

## 1. Short title :-

This Act may be called the Motor Vehicles (Rajasthan Amendment) Act, 1963.

## 2. Amendment of sxith Schedule to Central Act 4 of 1963 :-

In the Sixth Schedule to the Motor Vehicles Act, 1939 (Central Act 4 of 1939), in he second column, after the group of letters "RJ", the comma and group of letter "RJ" shall be inserted.